

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/2016

NAME OF THE PETITIONER(S)

: B. Nanda kumar

NAME OF THE RESPONDENT(S)

: M/s Safeline Logistics Pvt Ltd & 2 Other

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rajasekhan UK

consult @ rslaw in

95001 53344

THRIYAMBAM CANNAN

Counsel for the petitioner

Countel for Petitions

ORDER

Counsel representing both the parties are present. For hearing submissions of the counsel for petitioner, time extended at request. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc